

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) Nos. 10501-10511/2019

(Arising out of impugned final judgment and order dated 12-02-2019 in CMWP No. 2678/2008, CMWP No. 2679/2008, CMWP No. 2686/2008, CMWP No. 6978/2008, CMWP No. 2655/2008, CMWP No. 5204/2008, CMWP No. 6215/2009, CMWP No. 9402/2007, CMWP No. 4729/2007, CMWP No. 7611/2008 and CMWP No. 5203/2008 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.68212/2019-EXEMPTION FROM FILING O.T. and IA No.68214/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 14416-14426/2019 (XI)

(FOR ADMISSION and I.R. and IA No.85081/2019-EXEMPTION FROM FILING O.T. and IA No.85079/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.85080/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 14427-14437/2019 (XI)

(FOR ADMISSION and I.R. and IA No.85118/2019-EXEMPTION FROM FILING O.T. and IA No.85117/2019-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.85119/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 13458-13468/2019 (XI)

(FOR ADMISSION and I.R. and IA No.86462/2019-EXEMPTION FROM FILING O.T. and IA No.86461/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 979/2019 (X)

W.P.(C) No. 962/2019 (X)

(With IA No. 111047/2019 - STAY APPLICATION)

W.P.(C) No. 1051/2019 (X)

W.P.(C) No. 1036/2019 (X)

(With IA No. 122024/2019 - EX-PARTE STAY)

Date : 25-11-2019 These petitions were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE S. RAVINDRA BHAT**

For Parties

**Mr. P. K. Bhalla, Adv.
Mr. Praveen Kumar, AOR**

Mr. Kumar Dushyant Singh, AOR

**Mr. Prasenjit Keswani, Adv.
Mr. Upmanyu Tewari, Adv.
Mrs. V. D. Khanna, AOR
Ms. Devika Khanna, Adv.**

**Mr. Sanjeev Kr. Singh, Adv.
Mr. Aman Vachher, Adv.
Mr. Shighra Kumar, Adv.
Mr. Ashutosh Dubey, Adv.
M/S Vachher and Agrud, AOR**

**Mr. Joy Basu, Sr. Adv.
Mr. Varun Sarin, Adv.
Mr. Ashok Mathur, Adv.**

Mr. Ashok Mathur, AOR

Mr. Sarvesh Singh Baghel, AOR

Mr. Rohit K. Singh, AOR

**Mr. Sumit Goel, Adv.
Ms. Tanya Chaudhary, Adv.
Mr. Raghav Bansal, Adv.
M/S. Parekh & Co., AOR**

Mr. Siddhartha Chowdhury, AOR

**Mr. Manish K. Bishnoi, AOR
Mr. Narinder K. Verma, Adv.**

Mr. Bhakti Vardhan Singh, AOR

**Mr. Sanjeev Anand, AOR
Mr. Suresh Khadav, Adv.
Mr. Varun K. Bala, Adv.**

Mr. Praveen Kumar, AOR

Mr. M. C. Dhingra, AOR

Mr. Samar Vijay Singh, Adv.
Mr. Pradeep Kumar Sharma, Adv.
Mr. Dhruv Arora, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter circulated and heard the learned
counsel.

List the matters on 07th April, 2020.

(NIDHI AHUJA)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER